

**GOVERNMENT OF INDIA
WATER RESOURCES
LOK SABHA**

UNSTARRED QUESTION NO:2512
ANSWERED ON:06.02.2014
ALLOCATION OF INDUS WATER
Pratapsinh Shri Chauhan Prabhatsinh

Will the Minister of WATER RESOURCES be pleased to state:

- (a) the response to the said letter for allocation of Indus water to Gujarat; and
- (b) the time by which the proposal will be implemented?

Answer

THE HON'BLE MINISTER OF HEALTH & FAMILY WELFARE AND WATER RESOURCES (SHRI GHULAM NABI AZAD)

a) Hon'ble Minister of Water Resources vide reply dated 18.03.2008 had informed that some of the water issues amongst the present beneficiary States of Eastern Rivers are before Hon'ble Supreme Court. A Presidential Reference on Punjab Termination of Agreements Act, 2004 has been made to Hon'ble Supreme Court and till same gets resolved and present beneficiary States are in a position to spare some water, it may not be appropriate to open any issue for reallocation of water.

b) In view (a) above, it is not possible to stipulate any time frame in this regard.